

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/5909/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. R. Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 1st Oct, 2019.

Sub: **Permission to avail the Civil Vacation and to leave the station.**

Ref:- Your letter No.DJN/5965, dtd. 25.09.2019

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Civil court vacation w.e.f. 05.10.2019 to 18.10.2019 and station leave from the evening of 04.10.2019 till the morning of 19.10.2019, as prayed for. The Addl. District & Sessions Judge No.1, Nagaon, in his absence the next senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

5911
Memo NO.HC.VII-242/2010/5910-1A, dated 1.10.19

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analysts, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)